GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF ECONOMIC AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. †1741 TO BE ANSWERED ON MONDAY, MARCH 10, 2025

Foreign Capital Investment

†1741. Shri Kaushalendra Kumar:

Will the Minister of FINANCE be pleased to state:

- (a) the details of foreign capital investment across the country during the last three years, yearwise;
- (b) whether more foreign capital investment is being made in the country by Russia during the last three years, year-wise; and
- (c) if so, the details thereof; and
- (d) the steps taken/being taken by the Government to create a favourable environment for Foreign Capital Investment across the country?

ANSWER

MINISTER OF STATE (FINANCE) (SHRI PANKAJ CHAUDHARY)

(a): Total Foreign Direct Investment (FDI) inflows, which include equity inflow, equity capital of unincorporated bodies, re-invested earnings and other capital, reported in the country during last three years and current year are given as below:

Total FDI Inflows in India (USD Million)					
FY 2021-22	FY 2022-23	FY 2023-24	FY 2024-25		
			(April-December)		
84,835	71,355	71,279	62,483		

Foreign Portfolio Investment (FPI) net inflows in the country during last three years and current year are given as below:

FPI net inflows in India (USD Million)					
FY 2021-22	FY 2022-23	FY 2023-24	FY 2024-25		
			(Upto March 05, 2025)		
-16,017	-5,510	41,043	-1,683		

FDI Equity Inflows from Russia (USD Million)					
FY 2021-22 FY 2022-23 FY		FY 2023-24	FY 2024-25		
			(April-December)		
7.50	8.82	5.16	18.45		

Details of the FPI investments from Russia during the last three years are given as below:

Details of FPI inflows from Russia						
Financial Year	No. of FPIs from Russia	Total Inflow (INR Cr.)	Total Outflow (INR Cr.)	Net Investment (INR Cr.)		
2021-22	-	-	-	-		
2022-23	2	-	-	-		
2023-24	10	0.94	0.10	0.83		
2024-25(till Jan 2025)	17	2.88	0.04	2.83		

(d) : To attract more FDI, the Government has put in place an investor friendly FDI policy, wherein most of the sectors, except certain strategically important sectors, are open for 100% FDI under the automatic route. The Government has implemented several transformative FDI reforms across sectors such as Defence, Pension, Other Financial Services, Asset reconstruction Companies, Broadcasting, Pharmaceuticals, Single Brand Retail Trading, Construction & Development, Civil Aviation, Power Exchanges, e-commerce activities, Coal Mining, Contract Manufacturing, Digital Media, Insurance Intermediaries, Insurance, Petroleum & Natural Gas and Telecom, etc. Further, the Government reviews the FDI policy on an ongoing basis and makes significant changes from time to time, to ensure that India remains an attractive & investor friendly destination.

Steps taken to promote FPI inflows include enhancing ease of doing business for FPIs by simplifying the on-boarding & registration procedure, permitting FPIs to participate in Exchange Traded Commodity Derivatives in India, enabling participation by Non-Resident Indians (NRIs), Overseas Citizens of India (OCIs) and Resident Indian (RI)individuals in SEBI registered FPIs based in International Financial Services Centres in India and provision of a framework for reclassification of FPI investment to FDI.
